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Crl.A.No. 634 OF 2001  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
L.....T.....T.....T.....T.....T.....T.....T.....T.....T.....T.....R  
ITEM NO.107 (MM) COURT NO.9 SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.634 OF 2001@@  
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Sardul Singh Appellant (s)

VERSUS

State of Haryana Respondent (s)  
( With office report )

WITH  
Crl. Appeal No.1191/2001  
( With office report )

Date : 03/09/2002 These petitions were called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE H.K.SEMA

For Appellant (s) Mr. Ashok Mathur,Adv.  
In Crl.A.634/01

In Crl.A.1191/01 Mr. K.B.Sinha, Sr.Adv.  
Ms. Kawaljit Kochar,Adv.  
for Ms. Kusum Choudhary,Adv.  
(Mentioned by)

For Respondent (s) Mr. J.P. Dhanda,Adv.

UPON being mentioned the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Not to be taken up on 04.09.2002.

.SP1

(Neena Verma)  
Court Master

(K.K. Chadha)  
Court Master